

Due Amount: **Rs. 1,74,89,323.40** as on 26-04-2023

**DESCRIPTION OF THE VEHICLE:** Car registered in the name of **Shri. Abraham Jose, Managing Partner, M/s. Bold Business Corporation;**  
**Maker: Maruti Vitara Brezza ZDI+;** Type of body: **Saloon;** Registration No.: **KL 09 AL 1212;**  
 Chassis No.: **MA3NYFB1SGC106573;** Engine No.: **D13A2801339**

Reserve Price: **Rs. 4,98,000/-** First Bid Amount: **Rs. 4,98,000/-** EMD: **Rs. 49,800/-**

Encumbrances: **Nil to the Knowledge of the Bank**

**Date of E-Auction: 24-05-2023 (Sl. No. 1) & 31-05-2023 (Sl. No. 2)**

For detailed terms and conditions of the sale please refer to the link provided in web portal of State Bank of India, the secured creditor "<https://sbi.co.in>". Details also available at "<https://ibapi.in>". For more Details Contact: **0484-2334730**

**Place: Ernakulam, Date: 26-04-2023. Authorised Officer, State Bank of India, SARB.**

## Business Line dated 29-04-2023

| FORM B<br>PUBLIC ANNOUNCEMENT<br>(Regulation 12 of the Insolvency and Bankruptcy Board of India<br>(Liquidation Process) Regulations, 2016)<br>FOR THE ATTENTION OF THE STAKEHOLDERS OF<br>SAMSON & SONS BUILDERS AND DEVELOPERS PRIVATE LIMITED |                                                                                    |                                                                                                                                   |
|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------|
| Sl.No.                                                                                                                                                                                                                                           | PARTICULARS                                                                        | DETAILS                                                                                                                           |
| 1                                                                                                                                                                                                                                                | Name of Corporate Debtor                                                           | <b>SAMSON AND SONS BUILDERS AND DEVELOPERS PRIVATE LIMITED</b>                                                                    |
| 2                                                                                                                                                                                                                                                | Date of Incorporation of Corporate Debtor                                          | 27-07-2009                                                                                                                        |
| 3                                                                                                                                                                                                                                                | Authority under which Corporate Debtor is Incorporated/ Registered                 | RoC- Ernakulam, Kerala                                                                                                            |
| 4                                                                                                                                                                                                                                                | Corporate Identity No. / Limited Liability Identification No. of corporate debtor  | U45200KL2009PTC024511                                                                                                             |
| 5                                                                                                                                                                                                                                                | Address of the Registered Office and Principal Office (if any) of Corporate Debtor | TC 3/678, MUTTADA TRIVANDRUM<br>KL 695025 IN                                                                                      |
| 6                                                                                                                                                                                                                                                | Date of closure of Insolvency Resolution Process                                   | 16-04-2023                                                                                                                        |
| 7                                                                                                                                                                                                                                                | Liquidation commencement date of Corporate Debtor                                  | 26-04-2023                                                                                                                        |
| 8                                                                                                                                                                                                                                                | Name and registration number of the insolvency professional acting as Liquidator   | <b>K Parameswaran Nair</b><br>(Reg. No IBBI/IPA-001/IP-P01773/2019-20/12702)                                                      |
| 9                                                                                                                                                                                                                                                | Address and e-mail of the Liquidator as registered with the Board                  | 37/1736E, Kripasagaram, K Murali Road,<br>Kadavanthra, Kochi- 682020<br>Email- cakpnair@gmail.com;<br>Mob:+91 9567875348          |
| 10                                                                                                                                                                                                                                               | Address & e-mail to be used for correspondence with the Liquidator                 | 37/1736E, Kripasagaram, K Murali Road,<br>Kadavanthra, Kochi- 682020<br>Email- samsonliquidator@gmail.com<br>Mob : +91 9567875348 |
| 11                                                                                                                                                                                                                                               | Last Date For Submission Of Claims                                                 | 26-05-2023                                                                                                                        |

Notice is hereby given that the National Company Law Tribunal Kochi Bench has ordered the commencement of liquidation of the M/s SAMSON & SONS BUILDERS AND DEVELOPERS PRIVATE LIMITED on 26.04.2023. u/s 33(1) of IBC 2016 vide its order No: IA (IBC/157KOB/2023 in CP/IB/5/KOB/2021

The stakeholders of M/s SAMSON & SONS BUILDERS AND DEVELOPERS PRIVATE LIMITED are hereby called upon to submit their claims with proof on or before 26.05.2023 to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

"[In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38.]

Date : 28.04.2023

Place : Kochi

Sd/-

K Parameswaran Nair

Reg No. IBBI/IPA-001/IP-P01773/2019-20/12702

Liquidator of M/s Samson and Sons Builders and Developers Pvt Ltd

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